

19.3.2012

For Applicant: Sri Amit Verma for Sri A. Moin
For Respondents: Sri Arvind Kumar

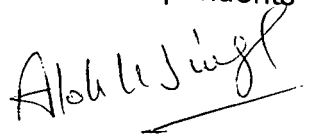
Learned counsel for the applicant has conceded that substantial compliance of the judgment and order of this Tribunal has been made.

In view of this, the Contempt petition is finally disposed of in full and final satisfaction. Notices issued to the respondents are hereby discharged.



(S.P. Singh)
M(A)

Girish/-



(Justice Alok K Singh)
M(J)

on
copy of order
dated 19-3-12
B. Kumar
20-3-12